

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : TCP(CA)/18/2016
NAME OF THE PETITIONER : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Ltd & 3 others
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. Ld. Counsel Mr.R.Vidhya Shankar for the Respondent.

The Counsel for the Petitioner sought adjournment as he is in a case before Hon'ble NCLAT.

List the Petition for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk